



In The High Court of Manipur at Imphal

[CAUSELIST FOR MONDAY, THE 11TH JANUARY, 2021]
DIVISION BENCH NO. 2
VIDEO CONFERENCE AFTER RISING OF THE DIVISION BENCH NO. 1

Link for video conferencing will be e-mailed/ SMS to the concerned parties.
[Publish Under the Authority of Honourable the Chief Justice.]
Web site:<http://clists.nic.in>

COURT NO - 2

BEFORE

HONBLE MR JUSTICE LANUSUNGKUM JAMIR
HON'BLE MR JUSTICE KH NOBIN SINGH

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
ADMISSION				
1)	Review.Pet./13/2020	STATE OF MANIPUR AND 4 ORS Vs KONJENGBAM (O) PISHAK DEVI	SURESH KHOMDRAM	MR. IROM DENNING MR. N KHELEMBA GAUTAM NONGTHOMBAM MR. I LALITKUMAR

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

(Y. ROTHER)
REGISTRAR (JUDL.)/(VIG.)